

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1340(CHE)/2024

PETITION NUMBER : CP(IB)/1309(CHE)/2019

**NAME OF THE APPLICANT : S Kangayan (RP)
M/s. Sri Paranthaman Textiles Pvt Ltd**

NAME OF THE RESPONDENT(S) : Anand Paranthaman & 3 Ors

UNDER SECTION : Sec 66 of IBC, 2016

ORDER

Ld. Counsel Mr. B. Sarath Babu for the Applicant. Ld. Counsel Mr. Avinash Krishnan Ravi for the Respondents.

Let the Application be served on the Respondents and reply be filed within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **10.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk